

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE AT PUNE**

ORIGINAL APPLICATION No.18 of 2025

VAIBHAV BABAN SATAM

.... APPLICANT

V/s

THANE MUNICIPAL CORPORATION & Ors.

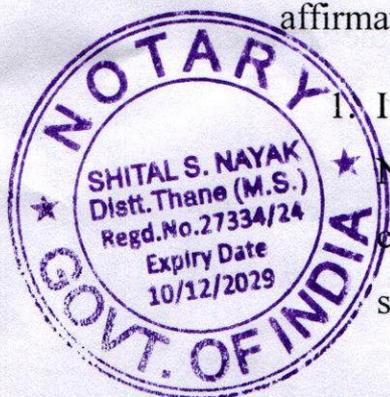
.... RESPONDENTS

AFFIDAVIT IN REPLY OF RESPONDENT No. 1

MAY IT PLEASE THE HON'BLE TRIBUNAL

I, **Dr. Rani Ramrao Shinde**, Age - Adult, Occu-: Service, having office at Thane Municipal Corporation, Thane, do hereby state on solemn affirmation as under :-

1. I say that I am working as Health Officer with the Respondent No.1 Thane Municipal Corporation and aware of facts and circumstances of the present case and hence am able to depose the same on oath.
2. I say that present Original Application has been filed by the Applicant that the Respondent No.1 shall be directed to stop dumping at the Gaimukh Jakat Naka (Octroi Post), Ghodbunder Road, Thane (W).
3. I say that the Respondent No.1 vide its letter dated 22nd January 2025 (Pg No.49 of OA) had informed the Applicant that the Respondent No.1 has the solid waste processing facility at Daighar and Bhandarli villages. It was also further informed to him vide the



said letter that the facility at Daighar village is not operational to its fullest capacity and hence the solid waste is being kept at the Octroi Post on temporary basis. The Applicant was also further informed that once the facility at Daighar becomes fully operational, the solid waste which kept at the Gaimukh Octroi Post will be removed.

4. I say that the facility at the Daighar Village has commenced its operations on 12/04/2024 and work of shifting the solid waste at Gaimukh was started. Till date 4534.15 ton of Solid Waste was shifted to solid waste processing facility at Daighar and Aatkoli. I say that, remaining shifting work of the solid waste will be completed within 2 months. I Say that, in view of the aforesaid fact, nothing survives in the present application and the same can be disposed off.
5. I say that whatever stated hereinabove is true and correct to the best of my knowledge, information, belief and legal advice which I believe to be true.

Solemnly affirmed at Thane on this 14th day of July 2025

Deponent

आरोह्य अधिकारी
घनकचरा व्यवस्थापन विभाग
ठाणे महानगरपालिका, ठाणे

BEFORE ME



SHITAL S. NAYAK
ADVOCATE & NOTARY
Distt. Thane (Maharashtra)
Regd. No. 27334

NOTED & REGISTERED
Sr.No. 209 Date 14/07/2025

